

## ORISSA HIGH COURT, CUTTACK

Dated, Cuttack, this the 6th day of December, 2019

## OFFICE ORDER

The Standing Order No. 2 of 2019 published in Cause List of High Court dated 04.12.2019 and uploaded in the Court's Website does not relate to en bloc transfer of cases from Odisha Administrative Tribunal (OAT) which has been stayed by Hon'ble Court in W.P.(C) No. 13789/2019. Said Standing Order relates to the cases received on transfer from Odisha Administrative Tribunal (OAT) under writ petitions filed specifically to that effect.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR (JUDICIAL)

Memo No. 15010 (150) Date 66 12 2019

Copy forwarded to the;

- 1. All Officers of the Court.
- 2. Joint Registrar-cum-Sr. Principal Secretary to Hon'ble the Chief Justice.
- ADR-cum-Addl. Principal Secretary/Sr. Secretary/Secretary to Hon'ble Judges.
- 4. All Superintendent/Section Officers of the Court.
- 5. Peskar, Lawzima Court.
- 6. Main Judicial (List) Section / Computer Filing Section.
- 7. Notice Board.

for information and necessary action.

SPECIAL OFFICER (SPECIAL CELL)

## Memo No. 15011 (8) Date 06-12-2019

Copy forwarded to the;

- 1. Principal Secretary to Govt. of Odisha, Home Deptt., Bhubaneswar.
- 2. Principal Secretary to Govt. of Odisha, Law Deptt., Bhubaneswar.
- 3. Principal Secretary to Advocate General, Odisha, Cuttack.
- 4. The Chairman, Odisha Administrative Tribunal, Bhubaneswar.
- 5. The Commissioner-cum-Secretary, School & Mass Education Deptt., Bhubaneswar.
- 6. The Commissioner-cum-Secretary, Higher Education Deptt., Bhubaneswar.
- 7. The Chairman, Odisha State Bar Council, Cuttack.
- 8. The President, Orissa High Court Bar Association, Cuttack. for information and necessary action.

SPECIAL OFFICER (SPECIAL CELL)

## Memo No. 150/2 Date 06-12-2019

Copy forwarded to the Technical Director, NIC, Orissa High Court, Cuttack to upload the same in the official website of the Hon'ble Court and publication in the Cause List for General information.

SPECIAL OFFICER (SPECIAL CELL)